

the corresponding period a year ago as against the overall growth rate of 8 per cent targetted in the Annual Plan 1981-82. However, the policies and procedures are constantly reviewed and changes are made where necessary, keeping in view the changing circumstances and needs of the economy, so that the upward trend in industrial growth can be maintained.

News-Item '200 Airmen Clash with Villagers'

2830. SHRI SHEO SHARAN VERMA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned '200 Airmen clash with villagers' appearing in the Times of India date 13 October, 1981;

(b) if so, reaction of Government thereto; and

(c) details of action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Government are concerned over this incident involving a clash between some Air Force personnel and civilians.

(c) A court of Inquiry is presently investigating into the circumstances in which the incident took place. The civil police have also registered cases in respect of the incident.

'Indo-USSR Programme to Manufacture Power Equipment'

2831. SHRI G. NARSIMHA REDDY: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that India and USSR have finalised a five year programme for power equipments and manufacture of the same in India;

(b) if so, the details thereof;

(c) whether any agreement has been reached in this regard; and

(d) in what way the domestic engineering industry will be benefited by this?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) No, Sir.

(b) to (d) Do not arise.

Number of Indians Expelled from Dubai

2832. SHRI V. S. VIJAYARAGHA? VAN: Will the Minister of LABOUR be pleased to state:

(a) the number of Indians expelled from Dubai whose visas were cancelled since they took up jobs other than what was permitted by the visa during the last three years.

(b) whether Government have any proposal to regulate the issue of group visa being issued by agents; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):

(a) Information is not available as the Indian Missions are not consulted by the U.A.E. Labour authorities in the matter of cancellation of visas.

(b) No, Sir. The regulation of issue of visas is the concern of the foreign Governments.

(c) Does not arise.

Recruitment of Indians for Gulf Jobs

2034. DR. KRUPASINDHU BHOI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government have taken a decision to stop the practice of recruitment of